Affidavit to be furnished by the candidate along with Nomination Paper Before the Returning Officer

For election to BIHAR LEGISLATIVE ASSEMBLY (name of the House) From 61 DHAMDAHA constituency

(Name of the constituency)

I, LESHI SINGH son/daughter/wife of Late Madhusudan Singh aged 45 years, resident of Village – Sarsi, P.S. – Sarsi, Dist. - Purnea Candidate at the above election, do hereby solemnly affirm and state on oath as under:(Strike out whichever not applicable)

(1) I am candidate set up by......JDU.....(Name of the political party)/am

contesting as an independent candidate.

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Incometax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AUAPS 0077P	2016-17	6,34,170/=
2.	Spouse		-	-
2. 3.	Dependent 1 Surya Prakash			William - Land
4.	Dependent 2 Chandra Prakash	-		
5.	Dependent 3 Kemi Kumari		٠	
6.	Dependent 4 Aayush Anand	-		

(3) The following case(s) is/are pending against me in which cognizance has been by

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	No
(b)	Name of the court, Case No. and Date of order taking cognizance	NA
(c)	Details of Appeal (s)/Application(s) for revision (if any) filed against the above order(s):	NA

(4) Cases in which I have been convicted by a court of law (other those referred to in

(b) 1	Name of the Court(s) Case No. and	NA
	Date(s) of order(s). Punishment imposes:	NA

(5) That I give herein below the details of the assets (movable and immovable etc. of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indication the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposited, the Scheme. Name of Bank/Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent, here means a person, substantially dependent on the income of the

candidate.

Details including amount is to be given separately in respect of each investment)

SI No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3	Depend ent-4
VO.	Cash in hand	45500/-	-	1000	500	1000	
	Details of deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in	Annexure– A	No	No	No	No	No
ii	each such deposit Details of investment in Bonds, Debentures/Shares and units in companies/Mutual Funds and others and the amount	NA	No	No	No	No	No
V	Details of investment in NSS, Postal Savings, Insurance, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Annexure-B	No	Annexure B	No	No	No
V .	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Nil	No	No	No	No	No
vi	Motor Vehicles/Aircrafts/Yac hts/Ships (details of	Annexure-C	No	No	No	No	No

	Make, Registration No. etc, Year of Purchase and amount)						
VII	Jewelry, bullion and valuable thing (vive details of weight and value)	Gold – 100 gm Rs. 3,00000/- Silver – 500 gm Rs. 18,000/-	No	No	No	No	No
viii	Any other assets such as value of claims/interest	Annexure-D	No	No	No	No	No
(ix)	Gross Total value	7696114.06/- Rs					

B. DETAILS OF IMMOVABLE ASSETS

[Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned separately in this format.)

SI. No	Description	Self	Spouse(s)	Dependen t-1	Dependent-2	Depende nt-3	Depe ndent
(i)	Agricultural Land	Annexure –					
	Location(s) Survey number(s)	E	NO	NO	NO	NO	NO
	Area (Total measurement in acres)		NO	NO	NO	NO	NO
	Whether inherited property (Yes or No)		NO	NO	NO	NO	NO
	Date of purchase in case of self acquired property		NO	NO	NO	NO	NO
	Cost of Land (in case of purchase) at the time of purchase.		NO	NO	NO	NO	NO
	Any Investment on the land by way of development, construction etc.		NO	NO	NO	NO	NO
	Approximate current market value		NO	NO	NO	NO	NO
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Annexure –	NO	NO	NO	NO	NO
	Area (Total measurement in sq.ft.)		NO	NO	NO	NO	NO
	Whether inherited property (Yes or No)		NO	NO	NO	NO	NO
	Date of purchase in case of self acquired property		NO	NO	NO	NO	NO

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	Cost of Land (in case of purchase) at the time of purchase.		NO	NO	NO	NO	NO
	Any Investment on the land by way of development, construction etc.		NO	NO	NO	NO	NO
	Approximate current market value		NO	NO	NO	NO	NO
(iii)	Commercial Buildings (including apartments) Location(s) Survey number(s)	NA	NO	NO	NO	NO	NO
	Built up Area (Total Measurement in sq.ft) Whether inherited property (Yes		NO	NO	NO	NO	NO
	or No)		NO	NO	NO	NO	NO
	Date of purchase in case of self acquired property Cost of Land (in case of		NO	NO	NO	NO	NO
	purchase) at the time of purchase.		NO	NO	NO	NO	NO
	Any Investment on the land by way of development, construction etc.		NO	NO	NO	NO	NO
	Approximate current market value		NO	NO	NO	NO	NO
iv)	Residential Buildings (including apartments) Location(s) Survey number(s)	Annexure – G	NO	NO	NO	NO	NO
	Area (Total Measurement in sq.ft)	13882 sq.ft	NO	NO	NO	NO	NO
	Built up Area (Total Measurement in sq.ft)	3000 sq.ft	NO	NO	NO	NO	NO
	Whether inherited property (Yes or No)	Yes	NO	NO	NO	NO	NO
	Date of purchase in case of self acquired property	N.A	NO	NO	NO	NO	NO
	Cost of property (in case of purchase) at the time of purchase.	2,00,000/-	NO	NO	NO	NO	NO
	Any Investment on the land by way of development, construction etc.	15,00,000/-	NO	NO	NO	NO	NO
	Approximate current market value	24,00,000/-	NO	NO	NO	NO	NO
v)	Others (such as interest in		NO GAN	NO	NO	NO	NO

	property)		way the same	16.1			
(vi)	Total of Current Market Value of (i) to (v) above	7119440/- Rs.	NO	NO	NO	NO	NO

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

[Note: Please give separate details of Bank, institution, entity or individual and amount for each item]

SI. No	Description	Self	Spouse(s)	Depende nt-1	Depend ent-2	Dependen t-3	Dependen t-4
1)	Loan or dues to Bank/Financial Institutions(s) Name of Bank or FI Amount outstanding Nature of loan	Annexure – H	, NO	NO	NO	NO	NO
	Loan or dues to any individuals/Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan		NO	NO	NO	NO	NO
	Any other liability		NO	NO	NO	NO	NO
	Grand total of liabilities	2649109/- Rs.	NO	NO	NO	NO	NO
(ii)	Government Dues : Dues to departments dealing with government accommodation	NIL	NO	NO	NO	NO	NO
	Dues to departments dealing with supply of water	NIL	NO	NO	NO	NO	NO
	Dues to to departments dealing with supply of electricity	NIL	NO	NO	NO	NO	NO
	Dues to to departments dealing with supply of telephones/mobiles	NIL	NO	NO	NO	NO	NO
	Dues to departments dealing with governments transport (Including aircrafts and helicopters)	NA	NO	NO	NO	NO	NO
	Income Tax Dues	NA	NO	NO	NO	NO	NO
	Wealth Tax Dues	NA	NO	NO	NO	NO	NO
7	Service Tax Dues	NA	NO	NO	NO	NO	NO
	Municipal/Property Tax Dues	NA	NO	NO	NO	NO	NO
	Sales Tax Dues	NA	NO	NO	NO	NO	NO
	Any other dues	No	NO	NO	NO	NO	NO
	Grand Total of all Govt. dues				111111111111111111111111111111111111111		-

a. Self.....NA.....

b. SpouseNA.....

(8) My educational qualification is as under:

(Give details of highest School/University education with full form of the certificate/diploma/degree course) (Name of the School/College/University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of candidate	Smt. Leshi Singh
2.	Full postal address	At+Po- Sarsi, Dist- Purnia
3.	Number and Name of the constituency and state	61, Dhamdaha, Purnia
4.	Name of the Political party which set up the candidate (otherwise write 'Independent')	JDU
	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL
	(b) Total number of Pending cases where the court (s) have taken cognizance	NA

5.	PAN of AUAPS0077P	Year for which last Income Tax Return filed	Total Income Shown
	(a) Candidate	2016-2017	6,34,170
	(b) Spouse:	Nil	
	(c) Dependents	Nil	

6. Details of Assets and Liabilities in rupees

		Description	Self	Spou	Depend ent-I	Depend ent-II	Depend ent-III	Depend ent-IV
A		Moveable Asset (Total value)	7696114.06 Rs.					123
В		Immovable Asset	7119440/- Rs.					
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)						
	(ii)	Approximate Current Market Price of Asset (Total Value)						
7		Liabilities		-				
		(i) Government dues (Total)						
		(ii) Loans from Bank, Financial Institutions and others (Total)	2649109/- Rs.					
8		Highest educational qualification: Intermediate (Bihar State Intermediate Council, Patna) (Give details of School/University education with full form of the certificate/diploma/degree course) (Name of the School/College/University and the year in which the course was completed.)						

VERIFICATION

- I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and northing material has been concealed there from. I further declare that:
- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at	this the	day of	201
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			may

DEPONENT

Note: 1. Affidavit should be filed latest by 3:00 PM on the last date of filling nominations.

Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public

All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable" as the case may be, should be mentioned

The affidavit should be either typed or written legibly and neatly.

ANNEXURE-A

1.State Bank of India ,BidhanShabha, Patna

A/C No. :20015881200

Amount : 1,62574.53Rs

2.SaharaIndia,Purnea

A/C No. :010043813324

Amount : 10000 Rs

3.State Bank of India, Purnea Bazar Branch

A/C No. :10423589954

Amount : 3319.53 Rs

:Total-175894.06 Rs(One Lakh

seventy five thousand eight hundred

ninetyfour point six Rs)

Loan A/c

1. State Bank of India, Sarsi, Purnea

A/C No.(for K.C.C) : 31379645574

Amount : (-)258520.88 Rs (Loan)

2. State Bank of India, Purnea Bazar Branch

A/C No. (for Truck loan) :32662420583

Amount :(-)706090.40 Rs (Loan)

3. State Bank of India, Purnea Bazar Branch

A/C No.(for Truck loan)

:32938438237

Amount

:(-) 851614.50 Rs (Loan)

4. State Bank of India, Purnea Bazar Branch

A/C No.(for car loan)

:33431405301

Amount

: (-) 8,32884 Rs (Loan)

:Total-26,49109.78 Rs(Twenty six lakhs twentynine thousand one hundred nine point seventyeight. Rs)

ANNEXURE-B

1.LIC Policy

Policy No. :520956699

S.A :Rs.1,00,000(one lakhs Rs)

Mode : Rs.7110/- yearly(Two premium)

2. SBI Life

Policy No. :56031092407

Mode :Rs.2,50,000/- yearly

(Four premium paid)

3. SBI Life

Policy No. :56001437409

Mode :Rs.99,000/- Yearly

(Seven premium paid)

Total-17,07,220 Rs(Seventeenlakhs seven thousand two hundred twenty Rs)

ANNEXURE-B-1

(Son)

1. LIC Policy of Surya Prakash

Policy No.

:522273324

S.A

:Rs.1,06,000.00(One lakh six thousand Rs)

Mode

: Rs.3006/- Yearly

(Two Premium)

Amage

ANNEXURE-C

1. Bolero GIX Model :2005

Reg No

:BR11D/1613

Value

:Rs 3,00000.00(Three lakhs Rs)

2.MahindraRexton Model:2013

Reg No

:BR11H/9899

(ByLoan from SBI Branch, Purnea)

Value

: Rs 20,00000.00(Twenty lakhs Rs)

3.Truck Mahindra

Reg No

:BR11L/7328

Value

: Rs 15,00000.00(Fifteen lakhs RsApprox)

(ByLoan from SBI Branch, Purnea)

4.Truck Mahindra

Reg No

:BR11S/1611

Value

: Rs 16,00000.00(Sixteen lakhs RsApprox)

(ByLoan from SBI Branch, Purnea)

Total - 54,00000 Rs (Fifty four lakhs only)

4mg

ANNEXURE-D

1. One SBBL Rifle-3.15 Bore

No.

:AB020154

Value

:Rs 75,000.00(Seventy five thousand Rs Approx)

2. One DBBL Gun-1.2 Bore

No.

:76143/2000

Value

:Rs 20,000.00(Twenty thousand Rs Approx)

Total - 95000 Rs (Ninety five thousand only)

ANNEXURE-E

1. Thana no.

:117

Khata no.

:17

Plot no.

:2023

Area

:4 Acre. 971/2 Dec.

Value

:Rs 3,13,740.00(Three lakhs thirteen thousand

seven hundred fourty Rs Approx)

2. Thana no.

:117

Khata no.

:19M

Area

: 5 Acre

Value

: Rs 3,15000.00(Three lakhs fifteen thousand Rs

Approx)

3. Thana no.

:117

Khata no.

:17M

Plot No.

:773,774,775

Area

:2 Acre. 361/2 Dec.

Value

:Rs 1,48,700.00(One lakhs fourty eight thousand

seven hundred Rs Approx)

4. Thana no.

:117

Khata no.

:128

Area

:1 Acre

Value

:Rs. 63,000.00(Sixty three thousand Rs Approx)

Total - 8,40,440 Rs (Eight lakhs fourty thousand four hundred fourty Rs)

Anna

ANNEXURE-F

1. Thana no.

:123/1

Ward no.

:12/5

Khata no.

:421

Plot no.

:2125

Area

:16 Dec. 8 kari

Value

:Rs 8,00000.00(Eight lakhs Rs. Approx)

2. Thana no.

:123/1

Khata no.

:1106

Khesra no.

:2786

Area

:24 Dec. 350 kari

Value

:26,79,000(Twenty six lakhs seventy nine

thousand RsApprox)

3. Circle no

: 41

Ward No

: 7/11

Holding No

: 93/31

Area

: 51*61 =311159 F

(Khas mahal)

Value

:4,00000/ Rs(Four lakh only)

Total - 38,79,000 Rs (Thirty eight lakhs seventynine thousand only)

ANNEXURE-G

1.One Building Residential at Purnea.

Ward no.

: New 11

Khata no.

: 1175

Plot no.

: 176

Area

:32 Dec.

Value

:24,00000.00(Twenty four lakh Approx)

Total:- Annexure-E + Annexure-F + Annexure-G = 7119440 Rs

Anna

ANNEXURE-H

1. State Bank of India, Sarsi, Purnea

A/C No.(for K.C.C)

: 31379645574

Amount

: (-)258520.88Rs (Loan)

2. State Bank of India, Purnea Bazar Branch

A/C No. (for Truck loan)

:32662420583

Amount

:(-)706090.40Rs (Loan)

3. State Bank of India, Purnea Bazar Branch

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